RAJYA SABHA

Wednesday, 18th March, 1991/22nd Phalguna, 1912 (Saka)

The House met at elever of the clock, The Deputy Chairman in. the chair.

FAREWELL TO RETIRING MEMBERS

हमारे कुछ कैंबर स्टिम्बर हो जायेंगे। So we should at least say farewell to them and welcome when they come back if they get re-namination.

Banousskie Members, three of our 'Members from Kerala, namely, Shri A. K. Antony, Shri N. E. Belaram and -Shri Thomas Kuthiravattom, will be retiring next menth on the expiretion of their term of office. Today we will be adjourning the House sine die. I take this opportunity to bid them farewell. They made very valuable contribution to the proceedings of the House. I am sure, they will cherish very happy researches of their association with this House. We shall, indeed, miss them and. I am sure, all of us will wish them to come back and continue to give us the benefit of their experience. On behalf of the House and on my own behalf, I wish them good health and hapiness while they serve the nation from outside the House. New, there is a Statement. .. (Puterrutions) Will the retiring M.Ps. want to say something. Mr. Antony, weedd you like to say something? Say farewell to us? (Interruptions)

SHRI A. K. ANTONY (Kerake): What about time? (Interruptions) we will meet again or something... (Interruptions)...

THE MINISTER OF COMMERCE WITH ADDITIONAL CHARGE OF THE MINISTRY OF LAW AND JUSTICE (SHRI SUBRAMANIAN SWAMY): He has not retired. He is only tired. (Interruptions)

SHRI DINESH GOSWAMI (Assam): Mr. Antony is not going to retire. (Interruptions) He is coming back. (Interruptions)

THE DEPUTY CHAIRMAN: No-body else?

AN HON. MEMBER: Nobody.

STATEMENT BY MINISTER

Correcting the reply given in the Rajya Sabha on the 2nd January, 1991 to unstarred Question 692 regarding Resolution of Kristona Water Dispute.

THE MINISTER OF WATER RESOURCES (SHRI MARIJHMAI KOT-ADIA): Madam, I beg to lay on the Table a statement (in English and Hindi) correcting the reply given in the Rajya Sabha on the 2ad January, 1991, to Unstarred Question 692 regarding Resolution of Erishma Water Dispute. [Placed in Library. See No. LT-200611]

PAPERS LAID ON THE TABLE

THE Constitution (Sixty-eighth Amendment) Bill, 1991

SECRETARY-GENERAL: Madam, I beg to lay on the Table a copy of the Constitution (Sixty-eighth Amendment) Bill, 1901 as passed by the Houses of Parliament during the current Hundred and Fifty-seventh Session of the Rajya Sabha and assented to by the President on the 12th Masset 1991,